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കേരള സർക്കാർ  
GOVERNMENT OF KERALA

# കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്  
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Part III

## Commissionerate of Land Revenue

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GOVERNMENT OF KERALA  
2022



## Kasaragod District

## Vellarikundu Taluk

## NOTICE

No: B2/14933/2021

15-01-2022

Notice is hereby given to all to whom it may be concern that Prakasan K P Kodakkal Puthiyaveettil, Kamballur, Chittarikkal Village, Vellarikundu Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before various purpose in respect of the legal heirs of late Thankamani K P Kodakkal Puthiyaveettil, Kamballur P.O who expired on 29-06-2019 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Thankamani K P. that it is proposed to issue a legal heirship certificate according to this to the applicant . Parents and husband are deceased. Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Vellarikundu within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Prakasan K P	Son	49
2	Premeela S Nair	Daughter	47

No: B2/14935/2021

01-02-2022

Notice is hereby given to all to whom it may be concern that Prakasan K P Kodakkal Puthiyaveettil, Kamballur, Chittarikkal Village, Vellarikundu Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before various purpose in respect of the legal heirs of late Kunhappan Nair Nalloor Veettil Nalloor Veetil, Kamballur P.O who expired on 10-07-2020 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Kunhappan Nair Nalloor Veettil. that it is proposed to issue a legal heirship certificate according to this to the applicant . Parents and wife are deceased. Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Vellarikundu within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Prakasan K P	Son	49
2	Premeela S Nair	Daughter	47



No: B2/15214/2021

01-02-2022

Notice is hereby given to all to whom it may be concern that Kunhippennu A Koolothuvalappil House, Kurunchery, Beemanady P.O, Beemanady Village, Vellarikundu Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before various purpose in respect of the legal heirs of late Dinesan Koolothuvalappil House, Kurunchery, Beemanady P.O who expired on 06-01-2017 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Dinesan. that it is proposed to issue a legal heirship certificate according to this to the applicant . Father is alive. Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Vellarikundu within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Kunhippennu A	Mother	70

No: B2/15215/2021

01-02-2022

Notice is hereby given to all to whom it may be concern that Muhammed Shabeeb T Thelappurathu Veedu, Moukode, Ottappadavu, Beemanady Village, Vellarikundu Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before various purpose in respect of the legal heirs of late Afsath Thelappurathu, Ottapadavu, Perumbatta P.O who expired on 12-10-2019 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Afsath. that it is proposed to issue a legal heirship certificate according to this to the applicant . Parents and husband are deceased. Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Vellarikundu within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Raihanath	Daughter	44
2	Raseena T	Daughter	43
3	Rahmath T	Daughter	36
4	Muhammed Shabeeb T	Son	35

No: B2/12026/2021

02-02-2022

Notice is hereby given to all to whom it may be concern that Aboobacker C H Kuttiyali Hajis House, Parappa, Parappa



Village, Vellarikundu Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before various purpose in respect of the legal heirs of late Sareena P K Kuttiyali Hajis House, Parappa, 671533 who expired on 06-12-2020 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Sareena P K. that it is proposed to issue a legal heirship certificate according to this to the applicant . Father is deceased. Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Vellarikundu within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Aboobacker C H	Husband	56
2	Muhammed Safeer C H	Son	26
3	Shahana C H	Daughter	23
4	Khadeeja C H	Daughter	21
5	Beefathima	Mother	69

No: B2/15219/2021

02-02-2022

Notice is hereby given to all to whom it may be concern that Raju V Kodothveedu, Vallikkadavu, Maloth, Maloth Village , Vellarikundu Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before various purpose in respect of the legal heirs of late Janaki Beeren Vattakkayam, Vallikkadavu, Maloth who expired on 18-08-2008 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Janaki Beeren. that it is proposed to issue a legal heirship certificate according to this to the applicant . Parents are deceased. Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Vellarikundu within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Raju V	Son	28

No: B2/15229/2021

02-02-2022

Notice is hereby given to all to whom it may be concern that Lakshmi Ondampuli, Paraklayi, Belur, Belur Village, Vellarikundu Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before various purpose in respect of the legal heirs of late M.Kunhambu Ondampuli, Paraklayi P.O, Belur who expired on 03-10-2006 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late M.Kunhambu. that it is proposed to issue a legal heirship certificate according to this to the applicant . Parents are deceased. Minor(s) is/are under the protection of Sl.No 5 in the below list. Hence, it is proposed to issue a legal heir



ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Vellarikundu within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Lakshmi	Wife	75
2	Indira K	Daughter	54
3	Sudha K	Daughter	45
4	Savithri K	Daughter	39
5	Usha P	Daughter in law	44
6	Arya P	Grand Daughter	14
7	Sivasree P	Grand Daughter	12
8	Parvathi P	Grand Daughter	7

No: B2/1394/2021

03-02-2022

Notice is hereby given to all to whom it may be concern that Rajaneesh T V Kakkol, Choyyamkode, Karinthalam Village , Vellarikundu Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before various purpose in respect of the legal heirs of late P Radha Kangol Veedu, Chayoth who expired on 07-06-2006 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late P Radha. that it is proposed to issue a legal heirship certificate according to this to the applicant . Mother and husband are deceased. Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Vellarikundu within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Rajaneesh T V	Son	34

No: B2/15234/2021

03-02-2022

Notice is hereby given to all to whom it may be concern that V Kunhiraman Nair Vengayil Veedu, Chakkittadukkam, Belur , Belur Village, Vellarikundu Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before various purpose in respect of the legal heirs of late A Kannan Nair Kakkal, Chakkittadukkam who expired on 12-03-1999 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late A Kannan Nair. that it is proposed to issue a legal heirship certificate according to this to the applicant . Parents and wife are deceased. Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed



in person before the Tahasildar , Vellarikundu within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	V Kunhiraman Nair	Son	65
2	Omana V	Daughter	62
3	Prasanna P	Daughter	57
4	V Ramakrishnan	Son	55

No: B2/784/2022

03-02-2022

Notice is hereby given to all to whom it may be concern that Sunil Kumar K G Guru Kripa, Kattippoyil, Kinanur, Kinanur Village, Vellarikundu Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before various purpose in respect of the legal heirs of late Gopalakrishnan K N Kunnathur House, Kattippoyil P.O who expired on 09-12-2017 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Gopalakrishnan K N. that it is proposed to issue a legal heirship certificate according to this to the applicant . Parents are deceased Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Vellarikundu within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	K C Narayani	Wife	70
2	Sobhana	Daughter	52
3	Sunil Kumar K G	Son	48

No: B2/15223/2021

03-02-2022

Notice is hereby given to all to whom it may be concern that Shainy Mathew Kottanal House, Paramba P.O, Maloth Village, Vellarikundu Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before various purpose in respect of the legal heirs of late Mathew Thomman Kottanal House, Paramba P.O who expired on 29-09-2019 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Mathew Thomman. that it is proposed to issue a legal heirship certificate according to this to the applicant . Parents are deceased Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Vellarikundu within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE



Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Shainy Mathew	Daughter	47
2	Mini Mathew	Daughter	44
3	Jose Mathew	Son	40

No: B2/14934/2021

03-02-2022

Notice is hereby given to all to whom it may be concern that Somi Joseph Pullattu House, Chittarikkal P.O, Chittarikkal Village, Vellarikundu Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before various purpose in respect of the legal heirs of late Joseph Thomas Pullatt House, Chittarikkal P.O who expired on 09-03-2020 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Joseph Thomas. that it is proposed to issue a legal heirship certificate according to this to the applicant . Parents are deceased. Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said member s for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Vellarikundu within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Annamma	Wife	74
2	Soliamma Joseph @ Soli Sebastian	Daughter	52
3	Sainiamma Joseph @ Sainy Baby	Daughter	49
4	Somi Joseph	Son	44



## Kasaragod District

## Vellarikundu Taluk

## NOTICE

No: B2/54/2022

05-02-2022

Notice is hereby given to all to whom it may be concern that Anitha K T Changad, Kattipoyil, Kinanur, Kinanur Village, Vellarikundu Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before various purpose in respect of the legal heirs of late Kunhikannan A K Changad, Kattipoyil P.O, Kinanur who expired on 28-08-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Kunhikannan A K. that it is proposed to issue a legal heirship certificate according to this to the applicant . Father is deceased. Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Vellarikundu within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Anitha K T	Wife	42
2	Amrutha K T	Daughter	23
3	Amal K T	Son	20
4	A.K Manikkam	Mother	89

No: B2/52/2022

05-02-2022

Notice is hereby given to all to whom it may be concern that Narayani M Mungath, Birikulam, Kinanur P.O, Kinanur Village , Vellarikundu Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before various purpose in respect of the legal heirs of late M Vattichi Mungath House, Birikulam, Kinanur P.O who expired on 24-04-2011 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late M Vattichi. that it is proposed to issue a legal heirship certificate according to this to the applicant . Parents and Wife are deceased. Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Vellarikundu within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Janaki K	Daughter	69
2	Narayani M	Daughter	68





3	Sarada M	Daughter	66
4	Karthyayani M	Daughter	64
5	Raghunathan K	Son	547

No: B2/51/2022

05-02-2022

Notice is hereby given to all to whom it may be concern that Narayani M Mungath, Birikulam, Kinanur P.O, Kinanur Village , Vellarikundu Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before various purpose in respect of the legal heirs of late K Raman Kavungal, Birikulam who expired on 19-03-1982 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late K Raman. that it is proposed to issue a legal heirship certificate according to this to the applicant . Parents and wife are deceased. Hence , it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Vellarikundu within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Janaki K	Daughter	69
2	Narayani M	Daughter	68
3	Sarada M	Daughter	66
4	Karthyayani M	Daughter	64
5	Raghunathan K	Son	57

No: B2/11209/2021

07-02-2022

Notice is hereby given to all to whom it may be concern that Jose Augustine Kuzhikandathil House, Pallathmala, Parappa , Parappa Village, Vellarikundu Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before various purpose in respect of the legal heirs of late K.O. Augustine Kuzhikandathil House, Pallathmala, Parappa P.O, 671533 who expired on 31-05-2009 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late K.O. Augustine. that it is proposed to issue a legal heirship certificate according to this to the applicant . Parents and wife are deceased. Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Vellarikundu within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Rosamma	Daughter	68
2	Philomina K A	Daughter	62



3	Jose Augustine	Son	60
4	Alphonsa Antony	Daughter	57
5	Mamachan Augustine	Son	55
6	Laisamma	Daughter	52
7	Liji	Daughter	46
8	Linsy Shaji	Daughter	46

No: B2/6755/2021

07-02-2022

Notice is hereby given to all to whom it may be concern that Arun Joseph Aikkara House, Shasthampara, Kalichanadukkam, THAYANNUR Village, Vellarikundu Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before various purpose in respect of the legal heirs of late A.C.Joseph Aikkara House, Sasthampara, Kalichanadukkam P.O who expired on 27-03-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late A.C.Joseph. that it is proposed to issue a legal heirship certificate according to this to the applicant . Father and wife are deceased. Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Vellarikundu within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Arun Joseph	Son	26
2	Akhil Joseph	Son	25

No: B2/15236/2021

07-02-2022

Notice is hereby given to all to whom it may be concern that Elikutty Kadathalakunnel, Iriya, Iriya P.O,671531, Belur Village , Vellarikundu Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before various purpose in respect of the legal heirs of late Thomas Kadathalakunnel, Iriya, Iriya P.O,671531 who expired on 06-07-2001 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Thomas. that it is proposed to issue a legal heirship certificate according to this to the applicant . Parents are deceased. Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Vellarikundu within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Elikutty	Wife	88
2	Moly Thomas	Daughter	58



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3	Taitas Thomas	Son	55
4	Tennis Thomas	Son	52

